

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/258(KB)2023  
IA(I.B.C)/1223(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>SREI EQUIPMENT FINANCE LIMITED VS SWACH ENVIRONMENT PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Subhankar Nag, Adv. ] For the Applicant  
Mr. Somnath Roy, Adv. ]  
Mr. Shahrukh Raja, Adv. ]

Ms. Ramya Hariharan, Adv. ] For the Respondent  
Ms. Asmita Rakhecha, Adv. ]  
Mr. Soumyajit Saha, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Applicant present. Ld. Counsel appearing on behalf of the Respondent present.
2. **IA(I.B.C)/1223(KB)2024:**
  - a. Ld. Counsel for the Respondent is directed to file his reply within a period of two weeks'
  - b. List the matter on **24.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**